

Indira Awas Yojana in Rajasthan

†1670. SHRI ASHK ALI TAK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of housing units proposed to be built under the Indira Awas Yojana during 2013-14 in Rajasthan and the locations thereof; and

(b) the quantum of work completed in this regard, so far and by when the remaining work is likely to be completed?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) In the year 2013-14, a total of 85,460 houses were allocated to the State of Rajasthan. The State Government allocates district-wise targets, which are indicated in the Statement (*See* below). The number of houses completed in the year have also been indicated in the annexure. As per Scheme guidelines, it is ensured that the houses sanctioned are completed within two years from the date of sanction of the first instalment. However, since the beneficiaries are from the BPL families, who often find it difficult to mobilise resources required to complete the houses, cases of delay are monitored to facilitate completion of houses within a maximum period of 3 years.

Statement*Indira Awaas Yojana (IAY)***State: Rajasthan Year: 2013-14**

(Units in Nos.)

Sl. No.	District	Annual Target*	Houses Constructed **
1.	Ajmer	937	2149
2.	Alwar	440	1136
3.	Banswara	11890	2131
4.	Baran	1762	2241
5.	Barmer	1929	5622
6.	Bharatpur	507	487
7.	Bhilwara	4222	3458
8.	Bikaner	459	2351
9.	Bundi	263	2946

†Original notice of the question was received in Hindi.

Sl. No.	District	Annual Target*	Houses Constructed **
10.	Chittorgarh	4589	2966
11.	Churu	1171	2063
12.	Dausa	1360	924
13.	Dholpur***	0	5363
14.	Dungarpur	8746	1185
15.	Hanumangarh	1202	1178
16.	Jaipur	1661	2994
17.	Jaisalmer	393	1213
18.	Jalore	2779	1401
19.	Jhalawar	427	795
20.	Jhunjhunu	205	206
21.	Jodhpur	1083	779
22.	Karauli	3030	3742
23.	Kota	1154	1039
24.	Nagaur	506	543
25.	Pali***	0	1746
26.	Pratapgarh	7441	4679
27.	Rajsamand	1256	1088
28.	Sawai Madhopur	726	754
29.	Sikar	359	56
30.	Sirohi	2678	1655
31.	Sri Ganganagar	2207	1778
32.	Tonk	555	372
33.	Udaipur	19523	17924
TOTAL		85460	78964

Data as reported by the State on MIS/MPR

* Targets are allocated to districts by the State Government.

** As per provision of the Guidelines, a sanctioned house may be constructed within 3 years of sanction. The figures of houses constructed include those house sanctioned in previous years.

*** District of Dholpur and Pali were not allocated targets.